

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:496

ANSWERED ON:23.07.2003

UPGRADATION OF INCINERATORS IN GOVERNMENT HOSPITALS

MANSINH PATEL

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) Whether the Delhi High Court has directed all the Hospitals in the capital including Government hospitals recently to upgrade the functioning of incinerators;
- (b) If so, whether any steps have been initiated by the each Government hospital authority to upgrade the functioning of incinerators; and
- (c) If so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE( SHRI A.RAJA)

(a) to (c): Central Pollution Control Board has informed that no orders of the Hon`ble High Court of Delhi have been received recently to upgrade the functioning of incinerators in Government hospitals.

In so far as Central Government hospitals are concerned, the incinerators are working satisfactory and Bio-Medical waste is being disposed off as per Bio-Medical Waste (Management & Handling) Rules, 1998.